

Blocks sanctioned for the Andhra State;

(b) what are the Community Projects and the National Extension Service Blocks under operation;

(c) the total amount spent on them; and

(d) the progress made so far?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) 1952-53—Two Community Projects.

1953-54—Two Community Development Blocks and 22 National Extension Service Blocks.

(b) Samalkot Project in East Godavari District and Nandyal Project in Kurnool—Cuddappah District. Selection of sites for Community Development and National Extension Service Blocks has not yet been finalised.

(c) Rs. 5,01,726-6-0 upto 30-9-53 on the two Community Projects.

(d) A statement is placed on the Table of the House. [See Appendix II, annexure No. 25.]

HAND-MADE PAPER

140. Shri Buchhikotaiah: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount of hand-made paper purchased by the Government of India in the years 1952 to 1953; and

(b) from which places the paper was purchased?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) 1952—Nil.

1953—3,101 Reams.

(b) Ahmedabad, Bombay, Ogalevadi (N. Satara) and Poona.

GRAND HOTEL, SIMLA

141. Shri Bheekha Bhai: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that different charges of room-rent are made from

M.P.s. and Government servants by the Manager of the Grand Hotel, Simla:

(b) if so, what is the difference in rent charges and the reasons therefor; and

(c) whether it is a fact that messing charges are realised at a higher rate by the caterer of the Grand Hotel, Simla, than those charged in the Constitution House?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). There is no difference in the rent leviable from Government servants and Members of Parliament. The rate, however, differs depending upon whether they are on official duty or not.

(c) Yes Sir. The messing charges at Grand Hotel, Simla, are higher than those in the Constitution House.

MEDICATED SOAPS

142. Dr. Amin: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the manufacture of medicated soaps was undertaken for the first time in our country in the year 1952; and

(b) if so, the names and location of the firms which have undertaken this manufacture?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No Sir. It is understood that medicated soaps were being manufactured in India even prior to 1952.

(b) A statement giving the information is attached. [See Appendix II, annexure No. 26.]

PUMPS

143. Dr. Amin: Will the Minister of Commerce and Industry be pleased to state:

(a) the annual requirements of our country with regard to bore-hole, deep-well and such other pumps; and

(b) the total number of such pumps allowed to be imported during the